

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 121(ND)/2016
RT CP No. 180/Chd/Hry/2017**

In the matter of:

SRS Limited, Faridabad

...Petitioner-company

Present: Mr. Anand Chhibbar, Senior Advocate for the petitioner.
Mr. Umang Gupta and Mr. Jaspal S. Pannu, Advocates
for depositor Mr. Chirag M. Vora.
Ms. Srishti Govil and Ms. Shrey Goyal, Advocates for
Mr. Babu Ram Govila and Mr. Prakash Chandra Singh, depositors
Mr. Ashok Gupta, Advocate for seventeen depositors.
Mr. R.P. Saini, Advocate with Mr. Baljit Kapoor, depositor in person.

Learned Senior Counsel for the petitioner has handed over the list
showing the details of payment made to 189 depositors for the period 05.09.2017 to
20.09.2017 as part payment. The matter has been heard. Reserved.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial

September 21, 2017
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